The following monetary grants are given to winners of gallantry awards belonging to Nepalese origin.

(a) Param Vir Chakra 15,000

(b) Maha Vir Chakra 10,000

(c) Vir Chakra / 5,006

Broadcasts of taped messages are arranged from Gorklia soldiers to their families/relatives in Nepal in Gorkhali language in the External Services programme of All India Radio.

Allotment of free land to Army Personnel

635. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of DEFENCE be pleased to slate:

- (a) whether the Army Personnel (< I as well as Jawans), who did distinguished service during the 1971 Indo-Pak War, have been allotted free land:
 - (b) if so, the particulars thereof; and
- (V) the number of army personnel who uere given such free land in Mysore State?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) to (c) In addition to the liberalised pension sanctioned to the dependents of tiie Armed Forces personnel killed in action and disabled service personnel, State Governments have been moved for allotment of land. To facilitate allotments, lisLs of winners of gallantry decorations during the Indo-Pak War of 1971 have also forwarded to the State Governments. No informal ion has so fat-been received from any of the State Governments regarding allotment of land to such personnel.

Formation of Mineral Development Corporation

•636. SHRI DHARAMCHAND JAIN : Will the Minister of STEEL AND MINES be pleased to Male :

(a) whether it is a fact that a new Corporation by the name of Mineral Development Corporation has been set up by Government.: and i\ hat are its functions and what are the advantages envisaged in setting Corporation?

THE MINISTER OF STEEL AND MINES H
1 1. A. PAI): (a) Yes. Sir.

(b) The Corporation has been entrusted with the function of exploring in detail and proving the miners i es of the try in tile shorti i time. The Mineral Ex ploration Corporation in public sector has been set up with a viiv, to intensify mine ral exploration t troughoui the country. It has been considered that the function' of geological detailed drilling mapping and I be separated and given to different tions si that proper attention given to both these aspects and there is no overlapping. It has also been advantageous to undertake tlit- work of de tailed drilling 1>- an autonomous Corpora tion which ha Ι flexibility of struc ture and pro. i compared to a Governm i del lit I mineral exploration is done in the shorle I time and on a sound commercial lines. Tins Corporation will also be better placed in the matter of nece sari liaison and co ordination with the exploiting agencies.

Sen ice rendered by Army Personnel in the J and K Force

•637. SHRI JAGAN NATH BHARD-WAJ: Will die Minister o! DEFENCE be pleased to state:

whi ' rendered by th; Army Personnel in tin J & K Force from 1947 to April, 1955 is not being counted towards pension etc. in the Defence Security Corps establishment; and

(b) if so. what are uons therefor?

THE MINISTER OF DEFENCE (SHRI JAG J IVAN RAM): (a) and (b). Personnel of State Forces who were absorbed in the Indian Army at the time of the integration of the State Forces, were allowed to count their previoui service for pensionary benefits etc in the Indian Army; and this benc-61 was also given to such personnel as were subsequent y re unrolled in the Defence Security Corps. The J & K State Forces were integrated with Indian Army with effect from 1st January, 1957. The nnel who had been discharged from service prior to tin's date were granted their

Written Answers

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Non-payment of bills by the Coal Mines Authority

638. DR. K. MAI HEW KURIAN:

SHRI SUHRID MULLICK CHOC DHURY:

Will the Minister oi STEEL AND MINES be pleased to state:

- received an\ memorandum from Bengal Industrial HSL, to rehabilitate unemployed graduates Service, Ranigunj and other small Colliery Stores suppliers about nonpayment of their bills;
- (b) if so, the steps being taken by the Coal Mines Authority and his Ministry to provide relief to the in this regard? small scale suppliers?

THE MINISTER OF STEEL AND MINES (SHRI T. A. PAI): received any complaints regarding non-payment of current bills for stores supplied to the Coal Mines Authority Ltd. Representations have, however, been received regarding the non-payment of bill, in respect of stores supplied by the small-scale and other suppliers to the owners oldie taken-over mines before the take-oxer of their management by the Government. The question of payments of these bills is under consideration by the Coal Mines Authority

Integrated Steel Plant for Maharashtra

»639. SHRI VITHAL GADGIL:

SHRIMATI SUSHILA SHANKAR ADIVARi:KAR:

Will the Minister of STEEL AND MINKS be pleased to state:

(a) whether the Integrated Steel Plant proposed by the Government of Maharashtra in Chandrapur District has been approved b\ the Central Government; and

(b) if so, whether the project will be started in the fust year of the Fifth Five Year Plan?

fa Questions

THE MINISTER OF STEEL AND MINES (SRI T. A. PAI): (a) No, Sir.

(c) Does not arise.

Rehabilitation of Unemployed Graduates

640. SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI 1). k. PATEL:

Will the Minister of STEEL AND MINES be pleased to state;

- (a) whether i: is a fact that the Chemical and Fertilizer Division of Hindustan Steel Ltd., has implemented the policy framed (a) whether he and the Prime Minister have in July 1971 by the Board of Director of on priority basis; and
 - (b) if not the reasons therefor and the steps proposed to be taken by Government

THE MINISTER OF STEEL AND MINES (SHRI (a) Hindustan Steel Limited has T. A. PAI): (a) and (b). The Government have not reported that no policy as such was framed in July, 1971 by the Board of Directors of the Company rehabilitate unemployed graduates on priority basis; an administrative decision had been taken in 1971-72 to give preference to suitable unemployed agriculture graduates in the appointment of new distributors lor their fertilizers. pursuance of this decision, twelve organisations run by unemployed graduates an: among the distributors appointed by Hindustan Steel Limited for the fertilizers manufactured by them.

> ill; Does not arise in view of reply in Part (a) of the question.

Licences for Electric Furnace Steel Plants

- •641. SHIM VENIGALLA SATYANARAYANA: Will the Minister of STEEL AND MINES be pleased to state:
- (a) the names of the parties to whom licences lin electric furnace steel plants have been issued during the last three years; and
- (b) the names of these licencees who have set up the plants and how many of them have failed to do so, and the reasons therefor?